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-K1-
CA. 334/2000

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Court not held
For call

1
10.11.2000

Court not held.

Pathy B. Bose
8/12

For admission

12/11/01

For orders on Memo.

12/11/01

Free copies of
final order
dt. 8.2.2001 given
to both sides.

12/11/01

S. (T)

9. 08. 02. 2001.

Seen the ^{Misc.} Petition filed by Id.
counsel for the applicant stating that
he does not want to pursue this
CA. We have heard Mr. D.P.
Sharma, Id. counsel for the
applicant and Mr. A.K. Bose, Id. SSC for
the Respondents. In view of the MA
filed the CA is disposed of as not
being pressed.

J. Jom.
Vire. Sharma

Member (S)